CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING: INDORE

Civil Contempt Petition No. 200/00018/2017

(in OA No. 200/00799/2016)

Jabalpur, this Thursday, the 21st day of December, 2017

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Amritlal Rajput, S/o Late Nanhooo Singh, Aged about 65 years, Retired R/o near Shahnai Garden, Behind Patwari Centre, Rasuliya, Hoshangabad, District-Hoshangabad (MP), Pin Code-461001 -Petitioner

(By Advocate – Shri Bhupendra Mishra)

<u>Versus</u>

Shri A.K.Ahuja, The Chief Engineer, Mandhyanchal, CPWD, Nirman Sadan, 52-A, Arera Hills, Bhopal, District-Bhopal (M.P.), Pin Code-462001

-Respondent/Contemnor

(By Advocate:- Smt. Kiran Thakur proxy counsel for Shri Soman K. Menon)

ORDER (ORAL)

By Navin Tandon, AM:-

The orders were passed on 22.08.2016 in the Original Application No. 200/00799/2016 in which the respondents were directed to decide applicant's representation by a reasoned and speaking order within a period of three months from the date of communication of this order.

- 2. The respondent/Contemnor has filed their reply in which they have submitted that the speaking and reasoned order was passed on 05.12.2016 which was also sent to the petitioner on 07.12.2016 and filed in the registry of this Tribunal on 08.12.2016.
- **3.** In view of the above, it is seen that the Compliance of the order dated 22.08.2016 has already been done.
- **4.** Accordingly the Contempt Petition No. 200/00018/2017 is hereby dropped. Notices issued to the respondents are hereby discharged.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon) Administrative Member

rn